

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 304 of 2013**

**Dated : 9<sup>th</sup> May, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**EMCO Energy Ltd. ... Appellant(s)**

**Versus**

**Maharashtra State Electricity Regulatory  
Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur  
Mr. Vishrov Mukherjee**

**Counsel for the Respondent (s): Ms. Deepa Chawan  
Ms. Ramni Taneja  
Mr. Nirav Shah for R-2  
Mr. M.Y. Deshmukh for MSETCL &  
MSLDC**

**ORDER**

Post the matter for hearing on **03.07.2014 at 12.30 p.m.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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